BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

O.A. NO. 667 OF 2018

IN THE MATTER OF :

Mahendra Singh … Applicant

Versus

State of Haryana & Ors. …..Respondents

I N D E X

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TARUN GUPTA
ADVOCATE FOR MAHENDERGARH CRUSHERS
OWNERS AND EMPLOYEES ASSOCIATION
B-7/50, SAFDARJUNG ENCLAVE MAIN
NEW DELHI – 110 029

NEW DELHI
DATED :

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WRITTEN NOTE OF SUBMISSIONS ON BEHALF OF MAHENDERGARH CRUSHERS OWNERS AND EMPLOYEES ASSOCIATION

MOST RESPECTFULLY SHOWETH :

1. That pursuant to the orders passed by this Hon'ble Tribunal, an action taken report has been filed by the committee, wherein it has been mentioned that supporting carrying capacity of all the Tehsils in District Mahendergarh is negative. It is submitted that the facts mentioned in the said report are totally incorrect, misleading, conjectural and based on no evidence. The alleged assessment of carrying capacity has been done in a totally unscientific, defective and unsystematic manner. The technique adopted by the committee for computing the carrying capacity is totally inaccurate, illogical and contrary to settled principles. The report is wholly based on conjectures and

surmises and does not depict the true picture at all. Hence the said report needs to be discarded and a detailed scientific study needs to be undertaken in accordance with settled norms and guidelines, after following the prescribed procedure, before taking any final decision.

2. That the following facts would show that the aforesaid action taken report is totally misleading, incorrect, inaccurate, incomplete and wholly unreliable:-

a. It has been mentioned in clause C(iv) at page 5 of the report that the so called data pertaining to carrying capacity has been prepared by the Board on the basis of Ambient Air Quality (AAQ) monitored by HSPCB on 18 locations. However neither the details of the points from where the AAQ was allegedly monitored, has been given in the report nor the documents showing the alleged monitoring of AAQ on a particular day at a particular point have been annexed with the report, to show as to how much was the AAQ at the said particular point on a given day. The report is conspicuously silent about the AAQ data and numbers pertaining to each of the 18 locations. In the absence

of such data and documents, the said report cannot be relied upon at all, as there is every possibility of the Board arbitrarily mentioning imaginary and incorrect figures, which are not supported by any material on record. Since the said report may have serious adverse consequences on the stone crushing units, there has to be compliance of principles of natural justice and fair play and thus the entire data and documents which form the basis of the said report, should be made public and the concerned parties be given an opportunity to respond to the same.

b. As per the information received by certain individuals from HSPCB under RTI, it has been revealed that out of 18 locations, from where the samples were collected, 9 points were within the crusher zone/cluster and 9 were on roads/phirni. Thus it is evident that the very basis of the alleged monitoring of AAQ is wrong, against the settled norms and unreliable. The rationale behind measurement of carrying capacity is to ascertain whether the air quality is ambient for sustainable living of the inhabitants. Hence the monitoring of AAQ had to be done at the places

where there was habitation/abadi and not at the crushers or roads. As far as crushers are concerned, the Government has laid down emission parameters. As per the said parameters, the permissible SPM for a stone crushing unit is 600 mg/m3. The government has also laid down distance parmaters i.e. the minimum distance which a stone crusher is required to maintain from various location namely abadi, firni, municipal limits, forest, lal dora etc. The rationale behind the same is that the emission from stone crushers should not reach the places where there is habitation. The said parameters have been fixed scientifically after conducting a detailed study as to till how much area the emission of a crusher would travel and how is the same likely to impact the inhabitants of nearby area.

The members of the Applicant association duly meet the said air emission as well as distance parameters fixed by the government. Thus they are operating strictly in accordance with law and are meeting all the standards fixed by the government. They have valid consents and permissions from the government. Hence no fault can be found with their operations if the AAQ is

found to be within 600 mg/m3 at their units, as the same is within the permissible range. However it would be totally incorrect to take the sample from a crusher where the permissible SPM is 600 mg/m3, but apply the AAQ standard for inhabitation (*national ambient air quality standard of 100 mg/m3)*. Doing so would totally defeat the purpose with which the government notifications, which regulate the establishment and operation of stone crushers, were enacted. Hence the measurement of carrying capacity by taking samples from crushers and not from habitation/abadi, is totally wrong and does not serve the purpose. *Importantly the PM_{10} values observed at Narnaul air quality monitoring station, which is situated in the city, during the same period of i.e. March 5-8, 2021 and August 24-28, 2021, when the alleged monitoring was done by the committee, are far lower (40 to 200 ug/m3) than those observed at the stone crushing area in the report of the committee.* Hence the figures mentioned in the report are totally misleading and unacceptable.

Furthermore, without prejudice to the above, it is

submitted that the committee had taken samples from clusters and not standalone crushers, where the position is substantially different. The AAQ of the areas around the standalone crushers is within or near the national standards and same is also reflected in the laboratory reports, which can be produced before this Hon'ble Tribunal. Thus the said standalone crushers need to be segregated from clusters, as their status is significantly different from them and therefore the directions which may be passed in respect of clusters may not be made applicable to them.

Similarly taking samples from phirni/roads is also not correct. It is a matter of record that the phirni/roads from where the samples have been collected are unmettaled/katcha roads, having pathetic condition. Thus the said location is bound to have lots of dust as thousands of vehicles pass through the same. Hence the samples taken from the said points would never reflect the true picture. The abadi/habitation is far away from the said points and AAQ is substantially lower there. Therefore, in order to get the accurate figures, the sampling had

to be done from abadi areas and not from far way phirni/roads, where the emission is bound to be on higher side.

Thus, it is evident that monitoring of AAQ at stone crushers or phirni/roads is not representative of the AAQ of the entire district. Hence in order to evaluate the AAQ of the entire district, a detailed study, covering different points/locations of the district, is required and the monitoring has to be done during different weather conditions/seasons, when the wind speed, temperature, humidity, moisture etc. are different, so that accurate figures, which actually represent the true AAQ of the entire district can be worked out.

c. Moreover the formula and figures taken for evaluation of carrying capacity by the committee are absolutely irrational, unscientific, arbitrary and incorrect. While calculating the carrying capacity, the committee has taken the mixing height to be .6362 Km. It is submitted that while doing so the *committee has taken the mixing height data of SODAR System at CPCB, Delhi, which is more than 120 Km East of Mahendergarh and the committee did not make any effort to ascertain the actual*

mixing height data of Mahendargarh itself. Mixing height is governed by various factors like wind speed, wind direction, surface temperature, humidity, solar radiation and rainfall. Therefore, the critical value for determining the assimilating capacity (volume of air for concern) will significantly change. Thus the said defect of applying the wrong mixing height data, makes the report of the committee, totally unreliable and inaccurate. Even a small variation in the mixing height data makes a huge difference in the carrying capacity and hence the report of carrying capacity based on an inaccurate mixing height date, is wholly unacceptable as it does not depict the true picture.

d. Furthermore while calculating the carrying capacity, the *committee has not considered the ventilation co-efficient*. Wind velocity and mixing height data should have been used to determine the ventilation coefficient of the region. Air columns are not static and help in dispersion of pollutants and even deposition due to particles settlement arising out of agglomeration. Hence calculation of carrying capacity without

considering the ventilation co-efficient, renders the report wholly unreliable and misleading.

e. Still further, it has been mentioned in the report itself that the total pollution generation is due to industrial and domestic activities including transportation (auto emission and road dust etc.). Thus it is clear that the Stone crushers are not the only contributors. The report has failed to consider the contribution of all major sources. Evaluating Emission inventory of the region, and assessing the percentage contribution and thereafter proportionately assigning the Pollution load to stone crushers, would have been a more scientifically sound approach, rather than the present back of envelop calculation. Notably even the report itself mentions at the end that a detailed source apportionment study needs to be undertaken. Hence till the said exercise is undertaken, fully complaint units like that of the Applicants, should not be made to suffer because of lapses on the part of the authorities in not preparing the correct report.

f. Moreover, CPCB in its report submitted to this Hon'ble Tribunal on April 22, 2019 in OA No. 568/2016, titled "Ajay

Khera Vs Container Corporation of India Ltd. & Others" has specified the methodology for conducting carrying capacity. The said report in its concluding Para 5 sub para (2) states, " Data requirement for assessment of carrying capacity is large and *such exercise can realistically take about 1.5-2.0 year for each city.* Since in this, emission inventory data is a key element for which experts may be required to undertake this exercise." However in the instant case no such data collection exercise as specified in the report has been undertaken and report has been hurriedly prepared in a most unscientific manner, by arbitrarily taking samples for just 6 days as against the requirement of 1.5 to 2 years. Thus the report is totally unscientific, misleading and wholly unreliable.

Notably the committee had collected data during the pre monsoon season from 5-3-2021 to 8-3-2021. It is a matter of common parlance that the said period is the harvesting season in Haryana and thus during the said season, threshers/combine harvesters are used by the agriculturist to cut the standing crops. During the said process, there is huge emission of dust

particles, leading to increase in PM 10 levels in the air. Hence the monitoring done during the said period was bound to show abnormal results due to the said particular activity. Therefore the data collected by the committee during the said period is totally misleading, exaggerated and not reflective of actual AAQ of the area.

Notably, as per the data released by CPCB as latest as on 7.11.2021, the AQI of various areas of District Mahendargarh is much better than the other District of Haryana and NCR and is in the range of good to moderate while the AQI of other areas in NCR is in the range of very poor to severe. It is clearly evident that if the carrying capacity of District Mahendergarh is measured correctly as per the prescribed norms, it would certainly be positive and the figures mentioned by the committee in its report are totally incorrect and have been inaccurately arrived at by not doing proper monitoring or by not applying proper standards.

Similarly for post monsoon, monitoring had been done by the committee from 24.8.2021 to 27.8.2021. It is a matter of

record, as is reflected even on the CPCB website, that the actual monsoon started in Haryana during September 2021, when there was maximum rainfall whereas in August there was very less rainfall. Therefore, in order to correctly measure the post monsoon AAQ, the committee ought to have done monitoring during the last week of September instead of doing it in August. Hence both pre-monsoon and post-monsoon monitoring have not been correctly and appropriately done by the committee.

g. A perusal of the report shows that even when the stone crushers were not operational, then also the AAQ was negative and when the stone crushers were operational, the difference in AAQ was not significant. Thus it is evident that the stone crushers alone cannot be held responsible for negative carrying capacity and a detailed study needs to be undertaken and impact of all other industries, domestic activities, transportation etc. had to be analyzed before taking any further action.

h. Still further, the assimilating capacity calculation needs to be more grid based approach with 1km x1km resolution, for any regulatory purpose, in order to have much better cause-effect

analysis.

i. Moreover the Carrying Capacity calculations based on the data of just 02 manual Ambient Air Quality Monitoring Systems is not the right approach. These manual Ambient Air Quality Monitoring Systems are installed in the cities and are available in limited numbers.The data of 02 manual station is inadequate to assess the carrying capacity of stone crusher clusters located about 40 km apart

j. As per article “SPM Assimilative Capacity Assessment of Mundra Taluka” published in Indian Journal of Air Pollution Control, Volume 10, No. 2, September 2010, The methodology for estimation of SPM Carrying Capacity of Ambient Air involves:

i). Delineation of air shed based on topography of the area and identification of micro-climatic zones depending upon topography and wind filed data;
ii). Preparation of Air Pollution load inventory for point, area and line sources and quantification of air pollution load;
iii). Measurements of the on-site Meteorological Data;
iv). Prediction of Ground Level Concentrations (GLCs) of SPM for the existing sources using Multiple Source-Receptor Model;
v). Estimation of available Assimilative Capacity in the region based on the National Ambient Air Quality Standards; and

vi. Estimation of Supportive Carrying Capacity i.e. supportive load in the region based on assimilative capacity & the existing pollution load.

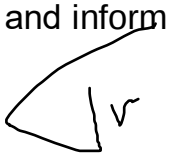
However in the present case, the aforesaid methodology has been totally ignored and the report has been prepared in a totally arbitrary and unscientific manner.

3. Importantly, the ambient air quality of the area was got verified by the Applicant Association from a NABL accredited laboratory, which is also certified by MoEF. The said laboratory conducted ambient air quality analysis of the area for three consecutive days from 28th October 2021 evening till 31st October 2021 evening, at each location with duration of 8 hrs monitoring, thrice a day. Total nine samples after every 8hrs for 3 consecutive days were collected from each of the six locations of three Tehsils; Nangal Chaudhary,Narnaul and Mahendergarh. *On analysis, the AAQ was found to be within the range of 108.3 ug/m3 to 138.3 ug/m3*, which is close to national ambient air quality standard and which is way lower than the alleged figures of around 700 ug/m3 shown in the report of the committee. Thus it becomes evident that the figures mentioned in the report

submitted by the committee are absolutely wrong, imaginary, unscientific and arbitrary. Hence the said report needs to be discarded and a scientific study needs to be undertaken before taking any further action.

4. The Applicant Association has also obtained opinion of Sh.R N Jindal, Director (retired), MoEF, who is an expert in the field. As per the opinion provided by Mr. Jindal, the methodology adopted by the committee while measuring the carrying capacity of the area, was totally wrong, unscientific, defective and contrary to settled norms. As per his opinion the carrying capacity as calculated by the committee is totally incorrect, misleading and does not depict the correct picture. He has found various major deficiencies and anomalies in the report. The said expert has suggested the correct methodology for measurement of carrying capacity, which is well recognized and accepted by the environmentalist and experts in the field. Hence the committee needs to re-evaluate the carrying capacity by applying the correct methodology.

A perusal of the aforesaid facts makes it evident that the report submitted by the committee does not reveal the correct facts and the report is totally misleading, unscientific, incorrect and unreliable. The carrying capacity data mentioned in the said report pertains to a very small/limited part of the district and is not reflective of the entire district, which comprises of different locations, having different air quality conditions. Hence a scientific study of assessment of air quality of the entire district as per the prescribed procedure needs to be got conducted and actual position at the spot needs to be verified before passing any further directions in the matter. The applicant association also prays for an opportunity of hearing, so that it may assist this Hon'ble Tribunal with vital facts and information.



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NEW DELHI – 110 029

NEW DELHI
DATED :

Ambient Air Monitoring
For
Mahendragarh Crusher Owners & Employees Association

Date of issue: 06 Nov 2021

Client	Mahendragarh Crusher Owners & Employees Association	**Project Number**	081121
Reporting Date	06 November 2021	**Status and Revision**	Report

Revision	**Date**	**Description**	**Prepared by**	**Reviewed by**	**Approved by**
01	06 November 2021	Final Report	AGSS	Avinash Kumar	Avinash Kumar

CONTENTS

ABBREVIATION

Abbreviation	Description
MoEF	Ministry of Environment & Forest
NABL	National Accreditation Board for Testing and Calibration Laboratories
CPCB	Central Pollution Control Board
µg/m3	Microgram per cubic meter
Wf	Final weight of filter paper
Wi	Initial weight of filter paper
AAQ	Ambient air quality
m/s	Meter per second

1 INTRODUCTION

1.1 BACKGROUND

Earthood Services Private Limited (ESPL) has been appointed by Mahendragarh Crusher Owners & Employees Association (hereinafter termed as "MCOE" or "Client"), for undertaking Ambient Air Quality Analysis (AAQ) at six (6) locations of three (3) Teshils namely Nangal Choudhary, Narnaul and Mahendragarh, Haryana.
ESPL undertook the ambient air analysis work with the support of AGSS Analytical and Research Lab Pvt Ltd, Delhi which is NABL accredited laboratory and certified by MoEF.
Ambient air analysis was carried out for three (3) consecutive days from 28th October 2021 evening till 31st October 2021 evening. at each location with duration of 8 hrs monitoring.

1.2 OBJECTIVES AND SCOPE OF WORK

- ***TASK 1: Ambient Air Quality Assessment at six sites***
  - This includes 3 days monitoring which comprises of 72 hrs at each location with an interval of 8 hrs. Total Nine (9) samples after every 8 hrs for 3 consecutive days to be collected from each of the Six (6) locations of three Tehsils; Nangal Choudhary, Narnaul and Mahendragarh, in the state of Haryana.

- ***TASK 2: Preparing a Sampling & Analysis Plan (SAP)***
  This includes:
  - Identifying pollutants of concern, based on the discussion with MCOE;
  - Designing the monitoring programme for the pollutants of concern (PM10) identified. This includes selection of sampling locations; duration and method of sample collection; and analytical protocol to be used.

- ***TASK 3: Conducting the AAQ Sampling & Analysis***
  This includes:
  - Analysis was done according to the principle and approach defined in Gravimetric method of analysis. For monitoring, calibrated Respirable Dust sampler was used where in conditioned filter papers kept in room maintained within 20-30°C and 40-50% relative humidity or in an airtight desiccator for 24 hours were put. These filter papers were assigned weight of the filter paper (Wi) before sampling.
  - At each location, air sampling was done at the height of 6 feet from the ground for period of 72 hrs. During these 72 hrs, filter papers were changed after each 8 hrs duration and total Nine (9) samples were collected during 72 hrs of monitoring.

- ***Task 4: Reporting***
  This would include:
  - Interpretation of analytical results obtained from the laboratory; and,

1.3 RATIONALE FOR SELECTION OF SAMPLING LOCATIONS

The rationale used for selection of sampling locations includes the following considerations:

- Locations were chosen with in a radius of 2 km upstream and downstream of Stone crusher site so that representative results can be estimated
- Locations were selected between upstream from east and downstream west direction so that wind flow pattern can be taken into account while doing monitoring.
- Site coordinates and locations are shown in Google maps below

Figure 1: Site showing monitoring location Ruppur Sarai

Figure 2: Site showing monitoring location Zerpur and Zerpur crusher zone

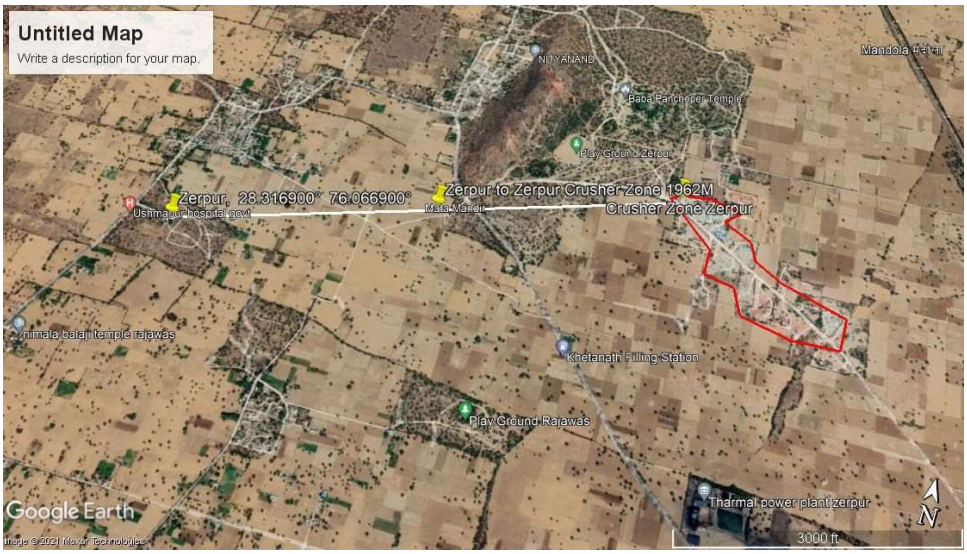

Figure 3: Site showing monitoring location Cheema ki Dhani and Jainpur crusher zone

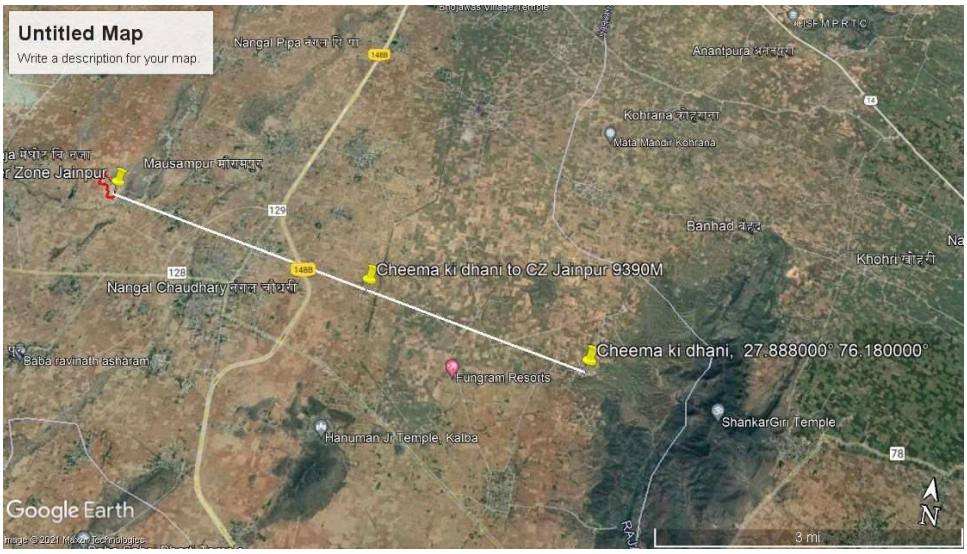

Figure 4: Site showing monitoring location Jainpur and Jainpur crusher zone

Figure 5: Site showing monitoring location Golwa and Gangutana crusher zone

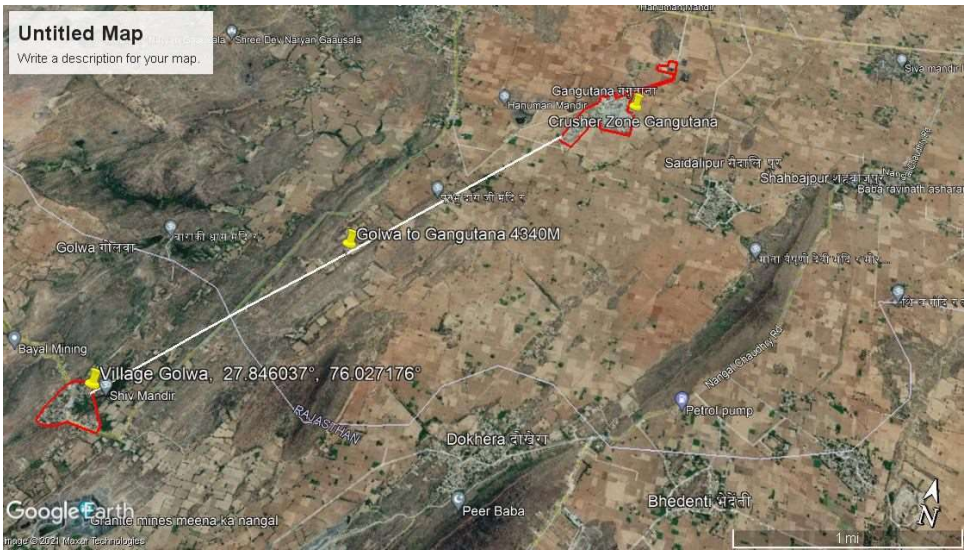

Figure 6: Site showing monitoring location Musnota


Untitled Map
Write a description for your map.
Niaz Alipur नियाज अलीपुर
Bhoora Ki Jaal Mandir
Panchnota Stone crusher
Shiv mandir panchnota
Panchnota पंचनोता
Musnota 4052 M
Mosnota मोसनोता
128
Shree Shyam Mandir Musnota
Nangal Dargu नगल दरगू
Musnota, 75.9948°E27.8729°N
Shree Dev Naryan Gaausala
Shree Dev Naryan Gaausala
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2 *AMBIENT AIR QUALITY STANDARD*

The national ambient air quality standards for Particulate Matter PM_{10} is presented in the table***

Pollutant	**Time Weighted Average**	**Concentration in Ambient Air**	
		Industrial, Residential, Rural and other Areas	**Ecologically Sensitive Area (Notified by Central Government)**
Particulate Matter, PM10, 3 µg/m3	Annual * 24 Hours **	60 100	60 100
*Annual Arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals. ** 24 hourly or 8 hourly or 1 hourly monitored value, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.			

****CPCB website (source)*

3 APPROACH & METHODOLOGY

Approach and methodology were taken from *Guidelines for the measurement of ambient air pollutants; Volume 1* by Central Pollution Control Board.

3.1 PRINCIPLE OF METHOD

Air is drawn through a size-selective inlet and through a 20.3 X 25.4 cm (8 X 10 in) filter at a flow rate, which is typically 1132 L/min. Particles with aerodynamic diameter less than the cut-point of the inlet are collected, by the filter. The mass of these particles is determined by the difference in filter weights prior to and after sampling. The concentration of PM_{10} in the designated size range is calculated by dividing the weight gain of the filter by the volume of air sampled.

3.2 INSTRUMENT/EQUIPMENT

The following items are necessary to perform the monitoring and analysis of Particulate Matter PM_{10} in ambient air:

- Analytical balance.
- Sampler: Respirable Dust Sampler/High Volume Sampler with size selective inlet for PM_{10} and automatic volumetric flow control.
- Calibrated flow-measuring device to control the airflow at 1132 l/min.
- Top loading orifice kit

3.3 REAGENTS/CHEMICALS

Filter Media - A Glass fibre filter of 20.3 X 25.4 cm (8 X 10 in) size

3.4 SAMPLING

Field Sampling was done as per manufacturer instruction to use Respirable Dust sampler. Filter papers were put inside sampler with the rough side of the filter facing upwards. Wing nut of the sampler assembly was tightened to secure the rubber gasket against the filter edge. For automatically flowcontrolled units, record the designated flow rate on the data sheet. The specified length of sampling was 8 hours or 24 hours. During this period, several readings (hourly) of flow rate was taken. After the required time of sampling, flow rate was recorded, and the filter media was taken out from the sampler and put in a container or envelope for safe dispatching to laboratory for analysis.

3.5 *ANALYSIS*

After receiving the filters in laboratory, condition the filter in conditioning room maintained within 20-30°C and 40-50% relative humidity or in an airtight desiccator for 24 hours. Thereafter, take final weight of the filter paper (Wf)

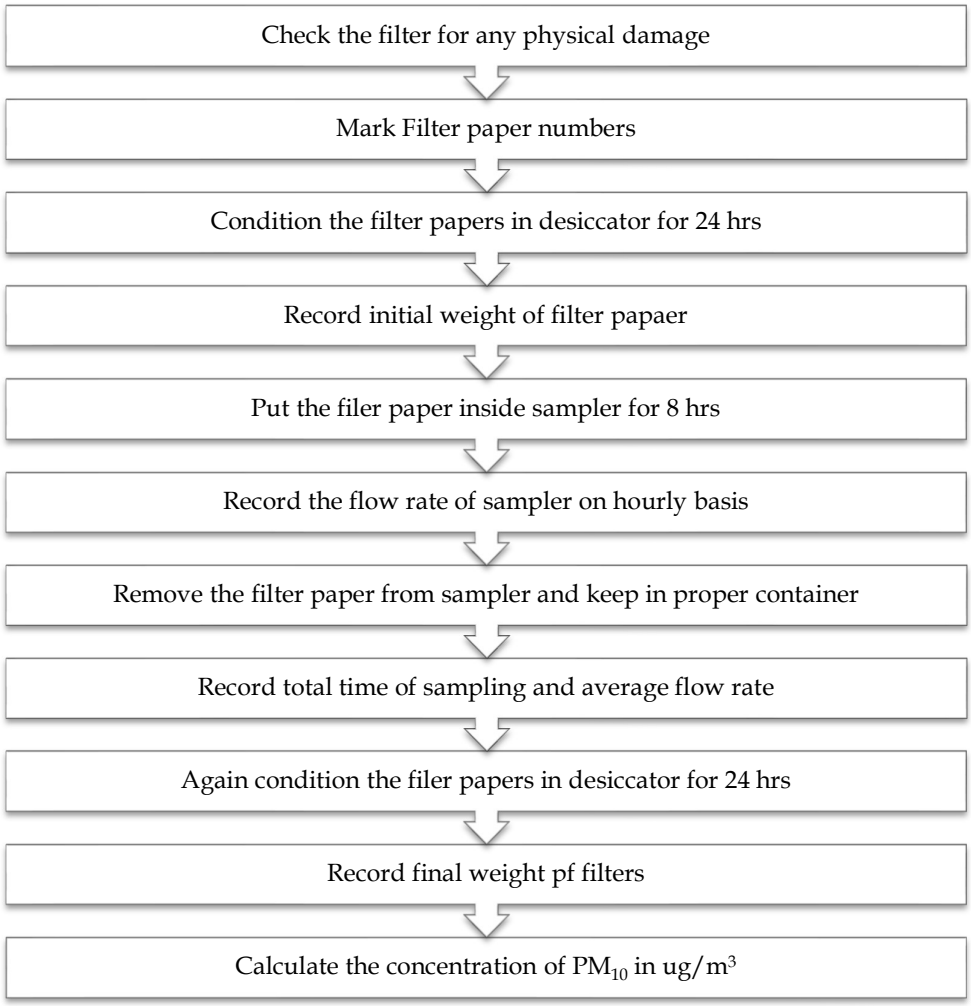
3.6 *CALCULATION*

C PM_{10} µg/m^3 = (Wf - Wi) x 10^6 / V
Where,
C PM_{10}= Concentration of PM_{10} in µg/ m^3
Wf = Final weight of filter in g
Wi = Initial weight of filter in g
10^6 = Conversion of g to µg
V = Volume of air sampled in m^3

3.7 *QUALITY CONTROL*

Quality Control (QC) is the techniques that are used to fulfill requirements for quality. The QC procedures for the air sampling and monitoring sections of this report and exercise include preventative maintenance of equipment, calibration of equipment, analysis of field blanks and lab blanks.

3.8 FLOW CHART FOR MEASUREMENT OF PM 10



4 LIMITATIONS

4.1.1 Scope of the Activity

This report is based upon the application of scientific principles and professional judgment to certain facts with resultant subjective interpretations. Professional judgments expressed herein are based on the facts currently available within the limits of the existing data, scope of work, budget, and schedule. We make no warranties, expressed or implied, including, without limitation, warranties as to merchantability or fitness for a particular purpose. In addition, the information provided in this report is not to be construed as legal advice.

4.1.2 Uses of the Report

ESPL would also like to mention that the review and interpretation of results is based on readily data provided by AGSS Analytical and Research Lab Pvt Ltd, Delhi which is NABL accredited laboratory and certified by MoEF. Further interpretation is based on visual reconnaissance and primary data available on CPCB website and other monitoring agencies websites.

5 *ANALYSIS OF RESULTS*

This section describes the nominated exposure standards, for comparison against results to identify potential unsafe work environments and the results obtained after the analysis of the collected samples.

During the monitoring days from 28th October 2021 evening to 31st October 2021 evening, day and night condition were found to be without any rainy or cloudy activity. Wind speed was found to be in the range of 2.7 m/sec to 3.1 m/sec.

Lowest 24 hrs average concentration of 108.3 µg/m^3 was detected at Jainpur location from 30/10/2021 to 31/10/2021 which is 1.0 times higher than permissible levels of PM_{10} which is 100 µg/m^3.

Highest PM_{10} concentration of 138.3 µg/m^3 was detected at Ruppur Sarai from 29/10/2021 to 30/10/2021 which is 1.3 times than permissible levels of 100 µg/m^3

Overall, 24 hourly average concentration at all the 6 locations from fifty-four (54) samples collected in frequency of eight hourly (8) duration was found to be around 127.07 µg/m^3 which is 1.27 times than permissible levels of 100 µg/m^3.

6 *INFERENCES*

Based on the Ambient Air Quality sampling, analytical results obtained, all the identified locations, showed 1.1 to 1.3 times the levels prescribed by CPCB for industrial locations.

On the basis of data available on IQ*Air* website, Narnaul which is one the Tehsil where monitoring was done; PM 10 levels were found in the range of 95 to 156 µg/m^3.

Main reasons behind this pollution are cars and other personal or smaller vehicles which release large volumes of exhaust fumes, which can coalesce in both the air and on ground level, causing road dust to accumulate (from a mixture of particulate matter such as finely ground gravel dust being churned into the air from the constant stream of vehicles driving over these often poorly paved roads, mixed with pollutants emitted from the car engine itself such as black carbon).

Heavier freight vehicles are also large contributors to the pollution levels caused by automobiles, with the diesel fuel often utilized giving out greater amounts of contaminants. Other prominent sources include the poorly paved roads, road repairs, demolition sites (essentially any site or activity that sees large amounts of earth or dust disturbed and thus thrown up into the atmosphere where it becomes part of the PM2.5 or PM10 collective). Factories, power plants and other similar industrial sites also play a large role, along with the burning of waste or refuse out in the open, as well as other organic materials such as wood, charcoal or even crops being burnt in nearby vicinities.

On the basis of results, primary data analysed, it cannot be corelated those ongoing activities at crusher in three Tehsils where monitoring was done is contributing to ambient air levels of PM10 which is in the range of 1.1 to 1.3 times of permissible levels.

ANNEXURE 1: PHOTO DOCUMENTATION

Picture 1: Monitoring Sampler kept at roof top

Picture 2: Monitoring activity being prepared

Picture 3: Monitoring preparation at different site

Picture 4: Filter paper from sampler is ready to be taken out after 8 hrs sampling

ANNEXURE 2: LABORATORY RESULTS

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

NABL ACCREDITED LABORATORY

(An ISO-9001 : 2015, 14001 : 2015, 45001 : 2018 Certified Company)

C-37/2 (Back Side) Lawrence Road, Industrial Area, Delhi-110035

Ph.: 011-45022985, 9311654060

E-mail : agsslabs@gmail.com, support@agsslab.com Web. : www.agsslab.com TC 6183

TEST REPORT

Issued to: **M/s Mahendragarh Crusher Owners And Employees Association** **C/o Shri Balaji Stone Crusher** **Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana**	**U L R NO**	TC6183210000761311
	Report No.	GN20211103003114
	Sample Issue Date	03/11/2021
	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Chima Dhani

Sampling Date : 30/10/2021 to 31/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	135	133.3
			4 PM to 12 AM	134	
			12 AM to 8 AM	131	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

NABL ACCREDITED LABORATORY

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C-37/2 (Back Side) Lawrence Road, Industrial Area, Delhi-110035
Ph.: 011-45022985, 9311654060
E-mail : agsslabs@gmail.com, support@agsslab.com Web. : www.agsslab.com

TC 6183

TEST REPORT

Issued to:	U L R NO	TC6183210000761211
M/s Mahendragarh Crusher Owners And Employees Association	**Report No.**	GN20211103003113
C/o Shri Balaji Stone Crusher	**Sample Issue Date**	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	**Report Issue Date**	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Chima Dhani

Sampling Date : 29/10/2021 to 30/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	130	132.3
			4 PM to 12 AM	134	
			12 AM to 8 AM	133	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

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TEST REPORT

Issued to:	U L R NO	TC6183210000761111
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003112
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Chima Dhani

Sampling Date : 28/10/2021 to 29/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	130	127.6
			4 PM to 12 AM	127	
			12 AM to 8 AM	126	

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

Checked By
Chandra Dev

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TEST REPORT

Issued to:	U L R NO	TC6183210000761611
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003117
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Golwa

Sampling Date : 30/10/2021 to 31/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	121	119.3
			4 PM to 12 AM	119	
			12 AM to 8 AM	117	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

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TEST REPORT

Issued to:	U L R NO	TC6183210000761411
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003115
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Golwa

Sampling Date : 28/10/2021 to 29/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	119	119.6
			4 PM to 12 AM	122	
			12 AM to 8 AM	118	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

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E-mail : agsslabs@gmail.com, support@agsslab.com Web. : www.agsslab.com TC 6183

TEST REPORT

Issued to: **M/s Mahendragarh Crusher Owners And Employees Association** **C/o Shri Balaji Stone Crusher** **Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana**	**U L R NO**	TC6183210000761511
	Report No.	GN20211103003116
	Sample Issue Date	03/11/2021
	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Golwa

Sampling Date : 29/10/2021 to 30/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	118	118
			4 PM to 12 AM	120	
			12 AM to 8 AM	116	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

NOTE : (1) The laboratory accepts the responsibility for content of report. (2) The above result pertain only to the sample tested and applicable parameters. (3) Test report shall not be reproduced except in full, without written approval of the laboratory. (4) This test report shall not be reproduced wholly or inpart and can not be used as an evidence in the court of law without written approval of M/S AGSS. (5) The sample will be stored up to 20 days from the date of issue of test certificate unless otherwise specified. (6) Sample not drawn by M/S AGSS Lab, unless specified in report. (7) All disputes are subject to the Delhi jurisdiction.

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TEST REPORT

Issued to:	U L R NO	TC6183210000761811
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003119
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Jainpur

Sampling Date : 29/10/2021 to 30/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In $\mu g/m^3$
Chemical Parameters:					
1	Particular Matter, PM_{10}	$\mu g/m^3$	8 AM to 4 PM	109	111
			4 PM to 12 AM	114	
			12 AM to 8 AM	110	

Note-1) ND-Not Detected, LOQ-Limit of Quantification.

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

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TEST REPORT

Issued to:	U L R NO	TC6183210000761711
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003118
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Jainpur

Sampling Date : 28/10/2021 to 29/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	110	110.3
			4 PM to 12 AM	112	
			12 AM to 8 AM	109	

Note-1) ND-Not Detected, LOQ-Limit of Quantification.

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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TEST REPORT

Issued to:	U L R NO	TC6183210000761911
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003120
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Jainpur

Sampling Date : 30/10/2021 to 31/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	107	108.3
			4 PM to 12 AM	110	
			12 AM to 8 AM	108	

Note-1) ND-Not Detected, LOQ-Limit of Quantification.

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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TEST REPORT

Issued to:	U L R NO	TC6183210000762211
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003121
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Mosnota

Sampling Date : 28/10/2021 to 29/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	127	126.6
			4 PM to 12 AM	129	
			12 AM to 8 AM	124	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

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AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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TEST REPORT

Issued to:	U L R NO	TC6183210000762011
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003122
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Mosnota

Sampling Date : 29/10/2021 to 30/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	128	129.6
			4 PM to 12 AM	130	
			12 AM to 8 AM	131	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

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TEST REPORT

Issued to:		
M/s Mahendragarh Crusher Owners And Employees Association C/o Shri Balaji Stone Crusher Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	U L R NO	TC6183210000762111
	Report No.	GN20211103003123
	Sample Issue Date	03/11/2021
	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Mosnota

Sampling Date : 30/10/2021 to 31/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	133	131.3
			4 PM to 12 AM	132	
			12 AM to 8 AM	129	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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TEST REPORT

Issued to:	U L R NO	TC6183210000762311
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003124
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Ruppur Sarai

Sampling Date : 28/10/2021 to 29/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	139	137
			4 PM to 12 AM	135	
			12 AM to 8 AM	137	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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TEST REPORT

Issued to:	U L R NO	TC6183210000762411
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003125
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Ruppur Sarai

Sampling Date : 29/10/2021 to 30/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	140	138.3
			4 PM to 12 AM	137	
			12 AM to 8 AM	138	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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TEST REPORT

Issued to:	U L R NO	TC6183210000762511
M/s Mahendragarh Crusher Owners And Employees Association C/o Shri Balaji Stone Crusher Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report No.	GN20211103003126
	Sample Issue Date	03/11/2021
	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Ruppur Sarai

Sampling Date : 30/10/2021 to 31/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	139	137.6
			4 PM to 12 AM	138	
			12 AM to 8 AM	136	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

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TEST REPORT

Issued to:	U L R NO	TC6183210000762711
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003128
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Zerpur

Sampling Date : 29/10/2021 to 30/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	140	136.6
			4 PM to 12 AM	138	
			12 AM to 8 AM	132	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

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TEST REPORT

Issued to:	ULR NO	TC6183210000762811
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003129
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Zerpur

Sampling Date : 30/10/2021 to 31/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average In µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	139	136
			4 PM to 12 AM	136	
			12 AM to 8 AM	133	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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Ph.: 011-45022985, 9311654060

E-mail : agsslabs@gmail.com, support@agsslab.com Web. : www.agsslab.com TC 6183

TEST REPORT

Issued to:	U L R NO	TC6183210000762611
M/s Mahendragarh Crusher Owners And Employees Association	Report No.	GN20211103003127
C/o Shri Balaji Stone Crusher	Sample Issue Date	03/11/2021
Village Dholera, Teh. Nanagal Choudary, District Mahendergarh, Haryana	Report Issue Date	06/11/2021

Sample Particulars: Ambient Air

Sample Registration Date : 03/11/2021

Analysis Starting Date : 03/11/2021

Name of The Product : Ambient Air

Location : Zerpur

Sampling Date : 28/10/2021 to 29/10/2021

SAMPLE TESTED AS RECEIVED

Sr. No.	Test Parameter	Unit of Measurement	Timings of Monitoring	Results	Average in µg/m^3
Chemical Parameters:					
1	Particular Matter, PM_{10}	µg/m^3	8 AM to 4 PM	138	134.6
			4 PM to 12 AM	134	
			12 AM to 8 AM	132	

Checked By
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)

********End of Test Report********

Comments/Observations on the action taken report submitted by the Committee in Original Application no.667/2018 (Mahendra Singh versus State of Haryana and Ors.)

My opinion has been sought with respect to the above mentioned report. I have gone through the report and my observations are as under:-

1. The Committee has taken the mixing height data of SODAR System at CPCB, Delhi, which is more than 120 Km East of Mahendergarh, instead of taking the mixing height date of Mahendergarh itself. Hence the data mentioned in the report does not reflect the correct picture.

2. Mixing height is governed by factors like wind speed, wind direction, surface temperature, humidity, solar radiation and rainfall. Therefore, the critical value for determining the assimilating capacity (volume of air for concern) will significantly change.

3. Assimilating capacity has not considered the ventilation co-efficient. Wind velocity and mixing height data could have been used to determine the ventilation coefficient of the region. Air columns are not static and help in dispersion of pollutants and even deposition due to particles settlement arising out of agglomeration.

4. The Carrying capacity has been assessed based on the Ambient Air Quality Monitored by HSPCB at 18 locations between March 5-8, 2021 (Pre-Monsoon) and August 24-28, 2021 (Post- Monsoon) covering the cluster, the village phirni and distance from the stone crushing units.The monitoring was conducted in March and August, 2021. The data collected during August ,21 cannot be termed as Post monsoon , since the period between June till mid September is considered as Monsoon season or rainy period

5. The Ambient Air Quality Monitored by HSPCB on 18 locations between March 5-8, 2021and August 24-28, 2021 covering the cluster, the village phirni and distance from the stone crushing units represents the localized air quality at the source i.e. stone crusher areas and not the cities representative air quality and hence should not have been used to estimate the cities carrying capacity. The PM_{10} values observed at Narnaul air quality monitoring station during the same period of i.e. March 5-8, 2021 and August 24-28, 2021 are far lower than those observed at the stone crushing area- being source centric.

6. The monitoring in the area was conducted either in the stone

crushers or along the roads and hence cannot be said to be representative of the area.

7. As the roads are not maintained properly the road dust gets resuspended due to traffic movement and is reflected in higher PM_{10} concentration.

8. Stone crushers are not the only contributors and the report has failed to consider the contribution of all major sources. Without Emission inventory of the region, and assessing the %contribution and thereafter proportionately assigning the Pollution load to stone crushers, should have been a more scientifically sound approach than the present back of envelop calculation.

9. CPCB in its report submitted to Hon'ble NGT on April 22, 2019 in OA No. 568/2016 the matter of Ajay Khera Vs Container Corporation of India Ltd. & Others has specified the methodology for conducting carrying capacity. The said report in its conclusion Para 5 sub para (2) states, " Data requirement for assessment of carrying capacity is large and such exercise can realistically take about 1.5-2.0 year for each city. Since in this, emission inventory data is a key element for which experts may be required to undertake this exercise.In the present case no data collection as specified in the report has been undertaken.

10. Emission sources from stone crusher can be classified as follows, based on the type of pollutants and activities:

a. Attrition and abrasion dust generated during Loading and unloading the stone boulders and final products
b. Transfer of material across the process (manual or through conveyors)
c. Crusher (crushing activity)
d. Screening (Multi-stage)
e. Resuspension from Storage yard due to wind activities
f. Resuspension of fine collected from Pollution Control equipments, (if not management properly)
g. Resuspension of dust from haul road and vehicular movement
h. Resuspension of dust from barren lands within the unit premises as well as outside.
i. Emission from DG sets, in case of Power failure
j. Trans-movement of dust from adjoining/continuous, nearby operating units and other sources, including contribution from vehicular movement and associated in the vicinity.

11. Pre-monsoon load from Stone crushers is estimated as 33.292 tons per day considering the critical mixing height in Tehsil Nangal Choudhary. Considering that all units are under operation, the emission (cumulatively

33.2 tone per day) from each units yield to 333 kg per units per day, and with discharge emission rate of 20,000 Nm3/hrs, and 150 mg/Nm^3 - 30 Kg/hr/unit or 720 kg per unit per day.

The above data infer that assuming all 107 units are complying to the PM_{10} emission norms of 150 mg/Nm^3, the load estimated in report is not in agreement with factual situation at ground. To be in agreement with the estimated values, more than 50% of the units should be non-operational, (non-contributing) during study period. In absence of such data, any inference will be unscientific and tend to impose responsibility to entities which are not responsible for.

12. For post monsoon period, the difference in PM_{10} load from crusher units between the operational and non-operational condition is only 3.6 tons per day -yielding almost 33 kg PM10 per unit per day, which is much less than 720 kg per day per unit, considering all units are complying to the emission norms.

13. It would have been more scientific that the mixing height and wind velocity of CPCB sodar would have been considered for the period when the air quality was monitored at 18 location by HSPCB, for calculation of assimilating capacity.

14. The assimilating capacity calculation needs to be more grid based approach with 1km x1km resolution, for any regulatory purpose, in order to have much better cause-effect analysis.

15. Present inference is based on one AAQMS per 27 square Km, i.e. 5 Km x 5 Km grid. The number of units present in each grid would have been considered for load assessment, even with uniform common mixing height consideration.

16. HSPCB has established 02 Manual Ambient air Quality Monitoring Stations (Manual) at Nangal Chaudhary and Mahendergarh, where monitoring of $PM_{2.5}$ and PM_{10} is undertaken besides the gaseous pollutants. One Continuous Ambient Air monitoring network was commissioned in February, 2020, the data for which is not available.The data of 02 manual station is inadequate to assess the carrying capacity of stone crusher located about 40 km apart.

In the present case the ambient air quality of the clusters which does not represent cities air quality has been taken to assess the carrying capacity which is scientifically not justified and isnot in concurrence with the CPCB, criteria submitted to the Honble' NGT.

17. As per general understanding, an Ambient Monitoring Station can represent an area covering 2km radius. In case the data of whole district is required multiple monitoring stations at different sites representing all areas and activities are to be installed.

18. The monitoring stations generally capture the contribution of all the sources including industry, transport, road dust emission etc. within the 2km radius. Thus the actual contribution by stone crushers cannot be attributed to the emissions recorded by these stations.

19. Carrying Capacity Calculations based on the data of just 02 manual Ambient Air Quality Monitoring Systems is not the right approach. These manual Ambient Air Quality Monitoring Systems are installed in the cities and are available in limited numbers.The data of 02 manual station is inadequate to assess the carrying capacity of stone crusher clusters located about 40 km apart. The stone crushers are mostly located in the remote areas, far away from the municipal limit of city. In such areas no manual/ CAAQMS exists.

20. As per article “SPM Assimilative Capacity Assessment of Mundra Taluka” published in Indian Journal of Air Pollution Control, Volume 10, No. 2, September 2010, The methodology for estimation of SPM Carrying Capacity of Ambient Air involves:

i). Delineation of air shed based on topography of the area and identification of micro-climatic zones depending upon topography and wind filed data;
ii). Preparation of Air Pollution load inventory for point, area and line sources and quantification of air pollution load;
iii). Measurements of the on-site Meteorological Data;
iv). Prediction of Ground Level Concentrations (GLCs) of SPM for the existing sources using Multiple Source-Receptor Model;
v). Estimation of available Assimilative Capacity in the region based on the National Ambient Air Quality Standards; and
vi. Estimation of Supportive Carrying Capacity i.e. supportive load in the region based on assimilative capacity & the existing pollution load.

21. Cummulative integration of Grid based supporting capacity could have been more scientific approach in orderto. Improve the air quality, identification of hot spots, preparation of action plan and its monitoring and implementation. This could have serve the purpose, instead of a generic approach, where even the units which is in-compliance to the consents conditions is subjected to harness without their fault.

22. The stone crushers are categorised under orange category unlike

brick kiln's which are categorised as red category.

23. Unlike Brick kiln, where the Pollution sources is combustion end product and has potential to disperse in greater area, due to shear size of the unburnt particulates, whereas in Store crusher, the particulates are caused due to mechanical attrition and abrasion of materials and can be contained with appropriate Pollution Control Equipment. The dispersion is very localised, not beyound 500.m radius even in worst case scenario.

26. Some suggestive inputs:

a. The resuspension dust arising from storage, transportation and vehicular movement from unpaved road are the major concerns

b. Adaptation of appropriate technology, control.measures and practices, option, implementation and scheduled monitoring of control measure are key to improve the air quality.

c. Cluster committees should be created and made responsible for environment management of the cluster

d. Green belt along the periphery of individual and or cluster

e. Resuspension of dust from poor road quality is major cause of air quality deterioration and health impact on the habitat residing along the roadways. Failure on part of PWD should not be attriuted to the industries alone. Improved road quality in the area is key to solution, which report do not address.

f. Wind breaking wall near storage area, vacuum based evacuation of kerb dusts, closed evacuation of collected dust from PCE with adequate moisture for cake making and safe disposal in low lying area

g. Screens and crushers to be provided with adequate dust extraction system, whereas dust suppression system at transfer points, and internal gual roads.

h. Close truck movement of materials in the region should be norms and regulation.

R N JINDAL

EX- DIRECTOR, MOEF

CENTRAL POLLUTION CONTROL BOARD

CONTINUOUS AMBIENT AIR QUALITY

Date: Friday, Oct 29 2021

Time: 05:30:53 PM

Station: Shastri Nagar, Narnaul - HSPCB
State: Haryana
City: Narnaul
Parameter: PM10
Average Period: 24 Hours
From: 25-08-2021T00:00:00Z 00:00
To: 28-08-2021T17:29:59Z 00:00

Prescribed Standards		0-100
Exceeding Standards		NA
Remarks		
From Date	To Date	PM10 (ug/m3)
25-08-2021 00:00	26-08-2021 00:00	40.88
26-08-2021 00:00	27-08-2021 00:00	53.34
27-08-2021 00:00	28-08-2021 00:00	71.82
28-08-2021 00:00	28-08-2021 17:29	61.47

CENTRAL POLLUTION CONTROL BOARD

CONTINUOUS AMBIENT AIR QUALITY

Date: Friday, Oct 29 2021

Time: 05:33:37 PM

Station: Shastri Nagar, Narnaul - HSPCB
State: Haryana
City: Narnaul
Parameter: PM10
Average Period: 24 Hours
From: 03-03-2021T00:00:00Z 00:00
To: 06-03-2021T17:32:59Z 00:00

Prescribed Standards		0-100
Exceeding Standards		NA
Remarks		
From Date	To Date	PM10 (ug/m3)
03-03-2021 00:00	04-03-2021 00:00	194.09
04-03-2021 00:00	05-03-2021 00:00	205.26
05-03-2021 00:00	06-03-2021 00:00	137.55
06-03-2021 00:00	06-03-2021 17:32	111.29

Central Pollution Control Board

LIST OF AQI STATIONS Date - Time:07-11-2021 10:00:00

S.No.	State	City	Station Name	Current AQI value
1	Andhra Pradesh	Amaravati	Secretariat, Amaravati - APPCB	140.00
2		Rajamahendravaram	Anand Kala Kshetram, Rajamahendravaram - APPCB	183.00
3		Tirupati	Tirumala, Tirupati - APPCB	41.00
4		Visakhapatnam	GVM Corporation, Visakhapatnam - APPCB	165.00
5	Arunachal Pradesh	Naharlagun	Naharlagun, Naharlagun - APSPCB	55.00
6	Assam	Guwahati	Pan Bazaar, Guwahati - APCB	93.00
7			Railway Colony, Guwahati - APCB	135.00
8	Bihar	Bettiah	Kamalnath Nagar, Bettiah - BSPCB	No data available in Las
9		Bihar Sharif	D M Colony, Bihar Sharif - BSPCB	No data available in Las
10		Darbhanga	Town Hall - Lal Bagh, Darbhanga - BSPCB	No data available in Las
11		Gaya	Collectorate, Gaya - BSPCB	Insufficient data availat
12			SFTI Kusdihra, Gaya - BSPCB	76.00
13		Hajipur	Industrial Area, Hajipur - BSPCB	262.00
14		Motihari	Gandak Colony, Motihari - BSPCB	No data available in Las
15		Muzaffarpur	Buddha Colony, Muzaffarpur - BSPCB	274.00
16			MIT-Daudpur Kothi, Muzaffarpur - BSPCB	No data available in Las
17			Muzaffarpur Collectorate, Muzaffarpur - BSPCB	307.00
18		Patna	DRM Office Danapur, Patna - BSPCB	178.00
19			Govt. High School Shikarpur, Patna - BSPCB	154.00
20			IGSC Planetarium Complex, Patna - BSPCB	No data available in Las
21			Muradpur, Patna - BSPCB	216.00
22			Rajbansi Nagar, Patna - BSPCB	279.00
23			Samanpura, Patna - BSPCB	277.00
24	Chandigarh	Chandigarh	Sector 22, Chandigarh - CPCC	152.00
25	Chhattisgarh	Bilaspur	Sector-25, Chandigarh - CPCC	97.00
26			Mangala, Bilaspur - NTPC	63.00
27			Alipur, Delhi - DPCC	451.00
28			Anand Vihar, Delhi - DPCC	453.00

29			Ashok Vihar, Delhi - DPCC	454.00
30			Aya Nagar, Delhi - IMD	414.00
31			Bawana, Delhi - DPCC	459.00
32			Burari Crossing, Delhi - IMD	Insufficient data availat
33			CRRI Mathura Road, Delhi - IMD	434.00
34			Chandni Chowk, Delhi - IITM	444.00
35			DTU, Delhi - CPCB	409.00
36			Dr. Karni Singh Shooting Range, Delhi - DPCC	Insufficient data availat
37			Dwarka-Sector 8, Delhi - DPCC	438.00
38			IGI Airport (T3), Delhi - IMD	406.00
39			IHBAS, Dilshad Garden, Delhi - CPCB	416.00
40			ITO, Delhi - CPCB	443.00
41			Jahangirpuri, Delhi - DPCC	466.00
42			Jawaharlal Nehru Stadium, Delhi - DPCC	443.00
43			Lodhi Road, Delhi - IITM	Insufficient data availat
44			Lodhi Road, Delhi - IMD	417.00
45			Major Dhyan Chand National Stadium, Delhi - DPCC	448.00
46	Delhi	Delhi	Mandir Marg, Delhi - DPCC	447.00
47			Mundka, Delhi - DPCC	456.00
48			NSIT Dwarka, Delhi - CPCB	413.00
49			Najafgarh, Delhi - DPCC	420.00
50			Narela, Delhi - DPCC	454.00
51			Nehru Nagar, Delhi - DPCC	453.00
52			North Campus, DU, Delhi - IMD	453.00
53			Okhla Phase-2, Delhi - DPCC	447.00
54			Patparganj, Delhi - DPCC	450.00
55			Punjabi Bagh, Delhi - DPCC	461.00
56			Pusa, Delhi - DPCC	437.00
57			Pusa, Delhi - IMD	419.00
58			R K Puram, Delhi - DPCC	283.00
59			Rohini, Delhi - DPCC	460.00
60			Shadipur, Delhi - CPCB	404.00
61			Sirifort, Delhi - CPCB	425.00

62			Sonia Vihar, Delhi - DPCC	456.00
63			Sri Aurobindo Marg, Delhi - DPCC	434.00
64			Vivek Vihar, Delhi - DPCC	458.00
65			Wazirpur, Delhi - DPCC	460.00
66			Chandkheda, Ahmedabad - IITM	106.00
67			Gyaspur, Ahmedabad - IITM	165.00
68			Maninagar, Ahmedabad - GPCB	162.00
69			Raikhad, Ahmedabad - IITM	135.00
70		Ahmedabad	Rakhial, Ahmedabad - IITM	93.00
71			SAC ISRO Bopal, Ahmedabad - IITM	114.00
72			SAC ISRO Satellite, Ahmedabad - IITM	89.00
73			SVPI Airport Hansol, Ahmedabad - IITM	138.00
74	Gujarat		Sardar Vallabhbhai Patel Stadium, Ahmedabad - IITM	116.00
75		Ankleshwar	GIDC, Ankleshwar - GPCB	218.00
76			GIFT City, Gandhinagar - IITM	173.00
77		Gandhinagar	IIPHG Lekawada, Gandhinagar - IITM	175.00
78			Sector-10, Gandhinagar - GPCB	97.00
79		Nandesari	GIDC, Nandesari - Nandesari Ind. Association	73.00
80		Vapi	Phase-1 GIDC, Vapi - GPCB	117.00
81		Vatva	Phase-4 GIDC, Vatva - GPCB	70.00
82		Ambala	Patti Mehar, Ambala - HSPCB	313.00
83		Bahadurgarh	Arya Nagar, Bahadurgarh - HSPCB	390.00
84		Ballabgarh	Nathu Colony, Ballabgarh - HSPCB	441.00
85		Bhiwani	H.B. Colony, Bhiwani - HSPCB	398.00
86		Charkhi Dadri	Mini Secretariat, Charkhi Dadri - HSPCB	379.00
87		Dharuhera	Municipal Corporation Office, Dharuhera - HSPCB	No data available in Las
88			New Industrial Town, Faridabad - HSPCB	277.00
89		Faridabad	Sector 11, Faridabad - HSPCB	438.00
90			Sector 30, Faridabad - HSPCB	404.00
91			Sector- 16A, Faridabad - HSPCB	Insufficient data availat
92		Fatehabad	Huda Sector, Fatehabad - HSPCB	382.00
93			NISE Gwal Pahari, Gurugram - IMD	445.00
94		Gurugram	Sector-51, Gurugram - HSPCB	409.00

95		Gurugram	Teri Gram, Gurugram - HSPCB	461.00
96	Haryana		Vikas Sadan, Gurugram - HSPCB	432.00
97		Hisar	Urban Estate-II, Hisar - HSPCB	432.00
98		Jind	Police Lines, Jind - HSPCB	458.00
99		Kaithal	Rishi Nagar, Kaithal - HSPCB	380.00
100		Karnal	Sector-12, Karnal - HSPCB	311.00
101		Kurukshetra	Sector-7, Kurukshetra - HSPCB	329.00
102		Mandikhera	General Hospital, Mandikhera - HSPCB	292.00
103		Manesar	Sector-2 IMT, Manesar - HSPCB	396.00
104		Narnaul	Shastri Nagar, Narnaul - HSPCB	178.00
105		Palwal	Shyam Nagar, Palwal - HSPCB	283.00
106		Panchkula	Sector-6, Panchkula - HSPCB	146.00
107		Panipat	Sector-18, Panipat - HSPCB	378.00
108		Rohtak	MD University, Rohtak - HSPCB	387.00
109		Sirsa	F-Block, Sirsa - HSPCB	302.00
110		Sonipat	Murthal, Sonipat - HSPCB	349.00
111		Yamunanagar	Gobind Pura, Yamuna Nagar - HSPCB	293.00
112	Jammu and Kashmir	Srinagar	Rajbagh, Srinagar - JKSPCB	44.00
113	Jharkhand	Jorapokhar	Tata Stadium, Jorapokhar - JSPCB	Insufficient data availat
114		Bagalkot	Vidayagiri, Bagalkot - KSPCB	56.00
115			BTM Layout, Bengaluru - CPCB	86.00
116			BWSSB Kadabesanahalli, Bengaluru - CPCB	50.00
117			Bapuji Nagar, Bengaluru - KSPCB	92.00
118			City Railway Station, Bengaluru - KSPCB	88.00
119		Bengaluru	Hebbal, Bengaluru - KSPCB	No data available in Las
120			Hombegowda Nagar, Bengaluru - KSPCB	60.00
121			Jayanagar 5th Block, Bengaluru - KSPCB	86.00
122			Peenya, Bengaluru - CPCB	Insufficient data availat
123			Sanegurava Halli, Bengaluru - KSPCB	45.00
124			Silk Board, Bengaluru - KSPCB	74.00
125		Bidar	Naubad, Bidar - KSPCB	71.00
126		Chamarajanagar	Urban, Chamarajanagar - KSPCB	41.00
127		Chikkaballapur	Chikkaballapur Rural, Chikkaballapur - KSPCB	51.00

128		Chikkamagaluru	Kalyana Nagara, Chikkamagaluru - KSPCB	35.00
129	Karnataka	Davanagere	Devaraj Urs Badavane, Davanagere - KSPCB	39.00
130		Gadag	Panchal Nagar, Gadag - KSPCB	Insufficient data availat
131		Hassan	B.Katihalli, Hassan - KSPCB	25.00
132		Hubballi	Deshpande Nagar, Hubballi - KSPCB	64.00
133		Kalaburagi	Lal Bahadur Shastri Nagar, Kalaburagi - KSPCB	Insufficient data availat
134		Kolar	Tamaka Ind. Area, Kolar - KSPCB	49.00
135		Koppal	Diwator Nagar, Koppal - KSPCB	52.00
136		Madikeri	Stuart Hill, Madikeri - KSPCB	25.00
137		Mangalore	Kadri, Mangalore - KSPCB	48.00
138		Mysuru	Hebbal 1st Stage, Mysuru - KSPCB	59.00
139		Raichur	Haji Colony, Raichur - KSPCB	91.00
140		Ramanagara	Vijay Nagar, Ramanagara - KSPCB	46.00
141		Shivamogga	Vinoba Nagara, Shivamogga - KSPCB	41.00
142		Udupi	Brahmagiri, Udupi - KSPCB	21.00
143		Vijayapura	Ibrahimpur, Vijayapura - KSPCB	55.00
144		Yadgir	Collector Office, Yadgir - KSPCB	98.00
145		Eloor	Udyogamandal, Eloor - Kerala PCB	48.00
146		Ernakulam	Kacheripady, Ernakulam - Kerala PCB	46.00
147		Kannur	Thavakkara, Kannur - Kerala PCB	49.00
148		Kochi	Vyttila, Kochi - Kerala PCB	47.00
149	Kerala	Kollam	Polayathode, Kollam - Kerala PCB	87.00
150		Kozhikode	Palayam, Kozhikode - Kerala PCB	58.00
151		Thiruvananthapuram	Kariavattom, Thiruvananthapuram - Kerala PCB	53.00
152			Plammoodu, Thiruvananthapuram - Kerala PCB	30.00
153		Thrissur	Corporation Ground, Thrissur - Kerala PCB	40.00
154		Bhopal	T T Nagar, Bhopal - MPPCB	171.00
155		Damoh	Shrivastav Colony, Damoh - MPPCB	Insufficient data availat
156		Dewas	Bhopal Chauraha, Dewas - MPPCB	69.00
157		Gwalior	City Center, Gwalior - MPPCB	339.00
158			Phool Bagh, Gwalior - Mondelez Ind. Food	Insufficient data availat
159		Indore	Chhoti Gwaltoli, Indore - MPPCB	154.00
160		Jabalpur	Marhatal, Jabalpur - MPPCB	168.00

161	Madhya Pradesh	Katni	Gole Bazar, Katni - MPPCB	207.00
162		Maihar	Sahilara, Maihar - KJS Cements	No data available in Las
163		Mandideep	Sector-D Industrial Area, Mandideep - MPPCB	143.00
164		Pithampur	Sector-2 Industrial Area, Pithampur - MPPCB	119.00
165		Ratlam	Shasthri Nagar, Ratlam - IPCA Lab	142.00
166		Sagar	Deen Dayal Nagar, Sagar - MPPCB	91.00
167		Satna	Bandhavgar Colony, Satna - Birla Cement	88.00
168		Singrauli	Suryakiran Bhawan NCL, Singrauli - MPPCB	243.00
169		Ujjain	Mahakaleshwar Temple, Ujjain - MPPCB	182.00
170		Aurangabad	More Chowk Waluj, Aurangabad - MPCB	117.00
171		Chandrapur	Chandrapur, Chandrapur - MPCB	137.00
172			MIDC Khutala, Chandrapur - MPCB	118.00
173		Kalyan	Khadakpada, Kalyan - MPCB	87.00
174		Mumbai	Bandra Kurla Complex, Mumbai - IITM	156.00
175			Bandra, Mumbai - MPCB	103.00
176			Borivali East, Mumbai - IITM	101.00
177			Borivali East, Mumbai - MPCB	128.00
178			Chakala-Andheri East, Mumbai - IITM	99.00
179			Chhatrapati Shivaji Intl. Airport (T2), Mumbai - MPCB	111.00
180			Colaba, Mumbai - MPCB	70.00
181			Deonar, Mumbai - IITM	81.00
182			Kandivali East, Mumbai - MPCB	No data available in Las
183			Khindipada-Bhandup West, Mumbai - IITM	86.00
184			Kurla, Mumbai - MPCB	147.00
185			Malad West, Mumbai - IITM	No data available in Las
186			Mazgaon, Mumbai - IITM	89.00
187			Mulund West, Mumbai - MPCB	97.00
188			Navy Nagar-Colaba, Mumbai - IITM	169.00
189			Powai, Mumbai - MPCB	111.00
190			Siddharth Nagar-Worli, Mumbai - IITM	79.00
191			Sion, Mumbai - MPCB	93.00
192			Vasai West, Mumbai - MPCB	109.00
193			Vile Parle West, Mumbai - MPCB	122.00

194			Worli, Mumbai - MPCB	136.00
195		Nagpur	Opp GPO Civil Lines, Nagpur - MPCB	Insufficient data availat
196		Nashik	Gangapur Road, Nashik - MPCB	115.00
197			Airoli, Navi Mumbai - MPCB	No data available in Las
198		Navi Mumbai	Mahape, Navi Mumbai - MPCB	105.00
199			Nerul, Navi Mumbai - MPCB	101.00
200			Sector-19A Nerul, Navi Mumbai - IITM	91.00
201			Alandi, Pune - IITM	No data available in Las
202			Bhosari, Pune - IITM	55.00
203			Hadapsar, Pune - IITM	Insufficient data availat
204		Pune	Karve Road, Pune - MPCB	46.00
205			MIT-Kothrud, Pune - IITM	134.00
206			Mhada Colony, Pune - IITM	Insufficient data availat
207			Revenue Colony-Shivajinagar, Pune - IITM	Insufficient data availat
208			Transport Nagar-Nigdi, Pune - IITM	No data available in Las
209		Solapur	Solapur, Solapur - MPCB	51.00
210		Thane	Pimpleshwar Mandir, Thane - MPCB	99.00
211	Meghalaya	Shillong	Lumpyngngad, Shillong - Meghalaya PCB	11.00
212	Mizoram	Aizawl	Sikulpuikawn, Aizawl - Mizoram PCB	26.00
213	Nagaland	Kohima	PWD Juction, Kohima - NPCB	52.00
214	Odisha	Brajrajnagar	GM Office, Brajrajnagar - OSPCB	69.00
215		Talcher	Talcher Coalfields,Talcher - OSPCB	183.00
216	Puducherry	Puducherry	Jawahar Nagar, Puducherry - PPCC	25.00
217		Amritsar	Golden Temple, Amritsar - PPCB	167.00
218		Bathinda	Hardev Nagar, Bathinda - PPCB	162.00
219		Jalandhar	Civil Line, Jalandhar - PPCB	206.00
220	Punjab	Khanna	Kalal Majra, Khanna - PPCB	293.00
221		Ludhiana	Punjab Agricultural University, Ludhiana - PPCB	226.00
222		Mandi Gobindgarh	RIMT University, Mandi Gobindgarh - PPCB	306.00
223		Patiala	Model Town, Patiala - PPCB	276.00
224		Rupnagar	Ratanpura, Rupnagar - Ambuja Cements	208.00
225		Ajmer	Civil Lines, Ajmer - RSPCB	140.00
226		Alwar	Moti Doongri, Alwar - RSPCB	145.00

227		Bhiwadi	RIICO Ind. Area III, Bhiwadi - RSPCB	400.00
228			Adarsh Nagar, Jaipur - RSPCB	289.00
229	Rajasthan	Jaipur	Police Commissionerate, Jaipur - RSPCB	Insufficient data availat
230			Shastri Nagar, Jaipur - RSPCB	262.00
231		Jodhpur	Collectorate, Jodhpur - RSPCB	281.00
232		Kota	Shrinath Puram, Kota - RSPCB	294.00
233		Pali	Indira Colony Vistar, Pali - RSPCB	148.00
234		Udaipur	Ashok Nagar, Udaipur - RSPCB	211.00
235			Alandur Bus Depot, Chennai - CPCB	41.00
236			Arumbakkam, Chennai - TNPCB	24.00
237			Kodungaiyur, Chennai - TNPCB	20.00
238		Chennai	Manali Village, Chennai - TNPCB	69.00
239			Manali, Chennai - CPCB	Insufficient data availat
240	Tamil Nadu		Perungudi, Chennai - TNPCB	24.00
241			Royapuram, Chennai - TNPCB	58.00
242			Velachery Res. Area, Chennai - CPCB	47.00
243		Coimbatore	SIDCO Kurichi, Coimbatore - TNPCB	163.00
244		Gummidipoondi	Anthoni Pillai Nagar, Gummidipoondi - TNPCB	No data available in Las
245		Thoothukudi	Meelavittan, Thoothukudi - TNPCB	Insufficient data availat
246			Bollaram Industrial Area, Hyderabad - TSPCB	159.00
247			Central University, Hyderabad - TSPCB	101.00
248	Telangana	Hyderabad	ICRISAT Patancheru, Hyderabad - TSPCB	136.00
249			IDA Pashamylaram, Hyderabad - TSPCB	129.00
250			Sanathnagar, Hyderabad - TSPCB	Insufficient data availat
251			Zoo Park, Hyderabad - TSPCB	156.00
252	Tripura	Agartala	Kunjaban, Agartala - Tripura SPCB	123.00
253			Manoharpur, Agra - UPPCB	411.00
254			Rohta, Agra - UPPCB	No data available in Las
255			Sanjay Palace, Agra - UPPCB	412.00
256		Agra	Sector-3B Avas Vikas Colony, Agra - UPPCB	431.00
257			Shahjahan Garden, Agra - UPPCB	Insufficient data availat
258			Shastripuram, Agra - UPPCB	407.00
259		Baghpat	New Collectorate, Baghpat - UPPCB	434.00

260	Uttar Pradesh	Bulandshahr	Yamunapuram, Bulandshahr - UPPCB	419.00
261		Firozabad	Nagla Bhau, Firozabad - UPPCB	444.00
262		Ghaziabad	Indirapuram, Ghaziabad - UPPCB	451.00
263			Loni, Ghaziabad - UPPCB	467.00
264			Sanjay Nagar, Ghaziabad - UPPCB	450.00
265			Vasundhara, Ghaziabad - UPPCB	454.00
266		Gorakhpur	Madan Mohan Malaviya University of Technology, Gorakhpur -	331.00
267		Greater Noida	Knowledge Park - III, Greater Noida - UPPCB	378.00
268			Knowledge Park - V, Greater Noida - UPPCB	382.00
269		Hapur	Anand Vihar, Hapur - UPPCB	428.00
270		Kanpur	FTI Kidwai Nagar, Kanpur - UPPCB	297.00
271			IITK, Kanpur - IITK	369.00
272			NSI Kalyanpur, Kanpur - UPPCB	316.00
273			Nehru Nagar, Kanpur - UPPCB	398.00
274		Lucknow	B R Ambedkar University, Lucknow - UPPCB	277.00
275			Central School, Lucknow - CPCB	193.00
276			Gomti Nagar, Lucknow - UPPCB	261.00
277			Kukrail Picnic Spot-1, Lucknow - UPPCB	310.00
278			Lalbagh, Lucknow - CPCB	255.00
279			Talkatora District Industries Center, Lucknow - CPCB	364.00
280		Meerut	Ganga Nagar, Meerut - UPPCB	394.00
281			Jai Bhim Nagar, Meerut - UPPCB	393.00
282			Pallavpuram Phase 2, Meerut - UPPCB	418.00
283		Moradabad	Lajpat Nagar, Moradabad - UPPCB	326.00
284		Muzaffarnagar	New Mandi, Muzaffarnagar - UPPCB	268.00
285		Noida	Sector - 125, Noida - UPPCB	456.00
286			Sector - 62, Noida - IMD	452.00
287			Sector-1, Noida - UPPCB	449.00
288			Sector-116, Noida - UPPCB	456.00
289		Prayagraj	Jhunsi, Prayagraj - UPPCB	319.00
290			Motilal Nehru NIT, Prayagraj - UPPCB	216.00
291			Nagar Nigam, Prayagraj - UPPCB	334.00
292			Ardhali Bazar, Varanasi - UPPCB	169.00

293		Varanasi	Bhelupur, Varanasi - UPPCB	239.00
294			IESD Banaras Hindu University, Varanasi - UPPCB	224.00
295			Maldahiya, Varanasi - UPPCB	256.00
296		Vrindavan	Omex Eternity, Vrindavan - UPPCB	435.00
297		Asansol	Asansol Court Area, Asansol - WBPCB	117.00
298		Durgapur	Sidhu Kanhu Indoor Stadium, Durgapur - WBPCB	285.00
299		Haldia	Haldia, Haldia - WBPCB	148.00
300			Belur Math, Howrah - WBPCB	200.00
301		Howrah	Ghusuri, Howrah - WBPCB	320.00
302			Padmapukur, Howrah - WBPCB	147.00
303	West Bengal		Ballygunge, Kolkata - WBPCB	139.00
304			Bidhannagar, Kolkata - WBPCB	146.00
305			Fort William, Kolkata - WBPCB	157.00
306		Kolkata	Jadavpur, Kolkata - WBPCB	168.00
307			Rabindra Bharati University, Kolkata - WBPCB	260.00
308			Rabindra Sarobar, Kolkata - WBPCB	138.00
309			Victoria, Kolkata - WBPCB	128.00
310		Siliguri	Ward-32 Bapupara, Siliguri - WBPCB	91.00

HSPCB

HARYANA STATE POLLUTION CONTROL BOARD
Lala Nemi Chand Singhal Enc.Sohna Road, Near Hanuman Mandir,Dharuhera Ph. 01274-244440-41(O) Email:- hspcbrodr@gmail.com
E-mail: hspcb@hry.nic.in

No. HSPCB/Consent/ : 313129221MAHCTOA8676128 **Dated:26/03/2021**

To.

M/s :SHREE BALAJI GRIT UDYOG
M.No. 23, Kila No. 9 (8-0), 2 min South (4-0), 8/2 min West (6-0), 13/1 min West (2-0), 12/1 (2-0), 12/2 (6-0) Total 28 Kanal 0 Marla at Village-Gangutana, Tehsil-Nangal Chaudhary, Distt-Mohindergarh

Subject: Grant of consent to operate to M/s SHREE BALAJI GRIT UDYOG.

Please refer to your application no. 8676128 received on dated 2021-02-17 in regional office Dharuhera.With reference to your above application for consent to operate,M/s SHREE BALAJI GRIT UDYOG is here by granted consent as per following specification/Terms and conditions.

Consent Under	AIR
Period of consent	01/04/2021 - 31/03/2024
Industry Type	Stone crushers
Category	ORANGE
Investment(In Lakh)	790.0
Total Land Area(Sq. meter)	14160.0
Total Builtup Area(Sq. meter)	5000.0
Quantity of effluent	
1. Trade	0.0 KL/Day
2. Domestic	0.7 KL/Day
Number of outlets	1.0
Mode of discharge	
1. Domestic	SEPTIC TANK
2. Trade	
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. NA	
Number of stacks	1
Height of stack	
1. ATTACHED TO DG SET	3 METER
Emission parameters	

1. SPM	600 mg/m3
Product Details	
1. STONE DUST AND DIFFERENT SIZES OF STONE GRIT	10000 Metric Tonnes/day
Capacity of boiler	
1. NA	0 Ton/hr
Type of Furnace	
1. NA	0
Type of Fuel	
1. Diesel	0.5 KL/day
Raw Material Details	
STONE BOULDERS	10000 Metric Tonnes/Day

Regional Officer, Dharuhera
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines values, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.

10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. The unit will abide all the conditions / directions of notification dated 11.05.2016. 2. The unit will maintain air pollution control measure (APCM) as per notification dated 11.05.2016 & will operate regularly. 3. Unit will take all necessary clearances from all the concerned departments /agencies. 4. The unit will use/purchase raw materials from the legal mines. 5. Unit will maintain log book of raw material purchase and water procured from legal source as per quantity mentioned in Notification dated 11.05.2016. 6. Unit will deposit balance CTO fee if found pending at on later stage.7. Unit will abide all the applicable Laws/ Acts/ Directions/ orders so issued from time to time. 8. CTO so granted will be without prejudice to any violation made by unit in past & will be deemed cancelled if any such violation come to the notice of the Board at any stage and the CTO so granted will not affect the prosecution action to be initiated against the unit for such past violations caused by the unit. 9.Unit will operate their Stone crushing unit as per outcome of carrying capacity of the area in term of air quality in future as per Hon'ble NGT order dated 03.12.2020 in the Original Application No. 667/2018 titled as Mahendra Singh V/s State of Haryanag & Ors. with Original Application No. 679/2018 titled as Tejpal V/s State of Haryana & Ors. and adhered the same.

KULDEEP SINGH Digitally signed by KULDEEP SINGH Date: 2021.03.26 11:51:45 +05'30'

Regional Officer, Dharuhera

Haryana State Pollution Control Board.

HSPCB SAMPLING PRE-MONSOON

Sr. No.	Name of Cluster	HSPCB Sampling GPS Coordinate	Approximately Actual GPS Coordinate	Remarks
1	Kultajpur Phirni	28.052189^0 76.030106^0	28.052189^0 76.030106^0	Sampling has taken from road point by HSPCB
2	Stone Crusher Zone Kultajpur Lutufpur	28.046393^0 76.050933^0	28.046393^0 76.050933^0	Sampling has taken from inside crusher zone by HSPCB
3	Village Phirni Karota	28.978404^0 76.103520^0	27.979676^0 76.102924^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
4	Shri Ram Stone Crusher Jainpur	27.7'54"30.41298"N 76.05'10.44426"E	27.907354^0 76.086992^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
5	SBS School, Dholera	27.7'56"06.8496"N 76.04'01.9704"E	27.935184^0 76.066897^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
6	Bakhrija Phirni	27.54'24"71587"N 76.02'40.92601'E	27.906640^0 76.046399^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
7	Gangutana Phirni	27.87'51"08"N 76.04"73.11"E	27.875829^0 76.047403^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB

Sr. No.	Name of Cluster	HSPCB Sampling GPS Coordinate	Approximately Actual GPS Coordinate	Remarks
8	Dholera Phirni temple site	27.55"43.8937"N 76.04"01.88432"E	27.930962^0 76.068002^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
9	Khatoli Ahir Chemical Factory	27.57"49.12753"N 76.04"56.84273"E	27.963615^0 76.082453^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
10	Khatoli Ahir Harijan Basti	27.57"49.12753"N 76.04"56.84273"E	27.968792^0 76.087189^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
11	Dholera Cluster (Shri Hari Enterprises Stone)	27.55"43.8977"N 76.01"88432"E	27.924760^0 76.054358^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
12	Bigopur Phirni	27.93"57.59"N 76.05'73.91"E	27.934951^0 76.057737^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
13	Khatoli Ahir Dairy	27.57"58.14604"N 76.55'33.65333"E	27.965381^0 76.094323^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
14	Gangutana Dholi Pahari Cluster	27.52"46.92324"N 76.03'34.34087"E	27.879778^0 76.059609^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB

Sr. No.	Name of Cluster	HSPCB Sampling GPS Coordinate	Approximately Actual GPS Coordinate	Remarks
15	Zerpur village	-	28.323648^0 76.077046^0	GPS coordinate not mention by HSPCB
16	Zerpur Crusher zone	-	28.322034^0 76.086901^0	GPS coordinate not mention by HSPCB
17	Garhi village	-	28.417221^0 76.115117^0	GPS coordinate not mention by HSPCB
18	Garhi Crusher zone	-	28.431941^0 76.110909^0	GPS coordinate not mention by HSPCB

HSPCB SAMPLING POST-MONSOON

Sr. No.	Name of Cluster	HSPCB Sampling GPS Coordinate	Approximately Actual GPS Coordinate	Remarks
1	Kultajpur Phirni	27.3754164^0 76.485742^0	28.052189^0 76.030106^0	Sampling has taken from road point by HSPCB
2	Stone Crusher Zone Kultajpur Lutufpur	27.2.43.51632^0 76.3.5.19588^0	28.046393^0 76.050933^0	Sampling has taken from inside crusher zone by HSPCB
3	Village Phirni Karota	27.58.4684764^0 76.6.11592^0	27.979676^0 76.102924^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
4	Shri Ram Stone Crusher Jainpur	27.90858003"N 76.08627491"E	27.907354^0 76.086992^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
5	SBS School, Dholera	27.9347599"N 76.0672988"E	27.935184^0 76.066897^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
6	Bakhrija Phirni	28.54'24.68084"N 72.2'41.06206'E	27.906640^0 76.046399^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
7	Gangutana Phirni	28.87514215"N 76.04726101"E	27.875829^0 76.047403^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB

Sr. No.	Name of Cluster	HSPCB Sampling GPS Coordinate	Approximately Actual GPS Coordinate	Remarks
8	Dholera Phirni temple site	27.9288347"N 76.6721288"E	27.930962^0 76.068002^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
9	Khatoli Ahir Chemical Factory	27.96382"N 76.08204"E	27.963615^0 76.082453^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
10	Khatoli Ahir Harijan Basti	28.96889"N 76.08693"E	27.968792^0 76.087189^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
11	Dholera Cluster (Shri Hari Enterprises Stone)	28.92123129"N 76.05421372"E	27.924760^0 76.054358^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
12	Bigopur Phirni	28.93"69901"N 76.060041"E	27.934951^0 76.057737^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
13	Khatoli Ahir Dairy	27.96615"N 76.09270"E	27.965381^0 76.094323^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
14	Gangutana Dholi Pahari Cluster	27.87966813"N 76.05952215"E	27.879778^0 76.059609^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB

Sr. No.	Name of Cluster	HSPCB Sampling GPS Coordinate	Approximately Actual GPS Coordinate	Remarks
15	Zerpur village	-	28.323648^0 76.077046^0	GPS coordinate not mention by HSPCB
16	Zerpur Crusher zone	27.19.16.96805"N 76.5.14.53477"E	28.322034^0 76.086901^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB
17	Garhi village	28.416932"N 76.117348"E	28.417221^0 76.115117^0	GPS coordinate of HSPCB are not correct and Sampling has taken from road point by HSPCB
18	Garhi Crusher zone	27.416932"N 76.117348"E	28.431941^0 76.110909^0	GPS coordinate of HSPCB are not correct and Sampling has taken from inside crusher zone by HSPCB


Dholera-Nizampur Rd
Google
Bakrija, Haryana, India
Dholera-Nizampur Rd, Bakrija, Haryana 123023, India
Lat 27.926223° Long 76.063711°
06/11/21 04:54:53 PM


GPS Map Camera
Dholera, Haryana, India
Unnamed Road, Dholera, Haryana 123023, India
Lat 27.928938°
Long 76.067161°
06/11/21 01:09 PM
Google


GPS Map Camera
Dholera-Nizampur Rd
Google
Bakrija, Haryana, India
Dholera-Nizampur Rd, Bakrija, Haryana 123023, India
Lat 27.926196°
Long 76.063728°
06/11/21 04:57 PM


Dholera-Nizampur
Google HP PET
- HP BA
Bakrija, Haryana, India
Dholera-Nizampur Rd, Bakrija, Haryana 123023, India
Lat 27.926192° Long 76.06287°
06/11/21 04:58:27 PM

₹10
NCT OF DELHI COURT FEE
DLCT0914788J2149L
09 OCT 2021

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 667 OF 2018

Mahender Singh .... APPLICANT/APPELLANT

VERSUS

State of Haryana & Ors. ..... RESPONDENT

I/We Mahendergarh Crushers owners Employees Associate .....**Applicant/Respondent** in the above OA/Petition/Appeal/ Reference do hereby appoint and retain **TARUN GUPTA, Advocate** to act and appear for me/us in the OA/ Petition/Appeal/ Reference and on my/our behalf to conduct and prosecute or (defend) the same and all proceedings that may be taken in respect of any application connected with the same or any decree or order passed therein, including proceedings in taxation and applications for Review, to file and obtain return of documents, and to deposit and receive money on my/our behalf in the said Suit/ Appeal/ Petition/ Reference and in applications for Review and to represent me/us and to take all necessary steps on my behalf in the above matter. I/We agree to ratify all acts done by the aforesaid advocate in pursuance of this authority.

Dated this the 6th day of November, 2021.

Pradar
APPLICANT/RESPONDENT

IDENTIFIED, CERTIFIED & ACCEPTED

Rarinder Singh
(President Mahendergarh Crushers owners & Employees Associate)

(TARUN GUPTA)
Advocate
B-7/50,Basement, Safdarjung Enclave (Main),
New Delhi – 110 029.
Email: officeofadvtarungupta955@gmail.com
M:9958062677

ADVOCATES WELFARE FUND DELHI 10 रु Rs.10 दस रुपये 1024846 TEN RUPEES

ADVOCATES WELFARE FUND DELHI 5 रु Rs.5 पांच रुपये 2400042 FIVE RUPEES

ADVOCATES WELFARE FUND DELHI 10 रु Rs.10 दस रुपये 1024854 TEN RUPEES